

Filing No. Cr.MP/8629/2020

Rajesh Jha @ Rajesh Kumar Jha Vs The State of Jharkhand

Advocate's Name- Mr. Sunil Kumar Sinha

Defects:-

8. As per report of List & Computer section regarding para-2.

Petitioner also moved in B.A.-11724/19 which has been disposed of on 20.01.2020.

Petitioner has not moved in ABA-749/18

Petitioner has moved in ABA-6749/18 which has been disposed of on 1.3.2019.

ABA-514/18 has been disposed of on 10.09.2018.

9. (i) C.C. of F.I.R. of Sitaramdera P.S. case no. 135/17 with required A/F may be given.

(ii) Duly certified typed copy of pages nos. 26 to 33 & 40 & 41 may be given.